

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1606
TO BE ANSWERED ON 11.02.2020**

SCHEMES FOR OBCs

**1606. SHRI VIJAY BAGHEL:
SHRI ARUN SAO:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes being implemented by the Government for the welfare of Other Backward Classes (OBCs) at present;
- (b) whether there is any proposal to start scheme for employment and self-employment of OBCs;
- (c) if so, the details thereof; and
- (d) the time by which the said scheme is likely to be started?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a): The Government is implementing following schemes for welfare of OBCs for their educational empowerment, employment generation and skill development:-

- 1) Pre-Matric Scholarship for OBC students
 - 2) Post-Matric Scholarship for OBC students
 - 3) Construction of Hostels for OBC Boys and Girls
 - 4) Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs
 - 5) National Fellowship for OBCs
 - 6) Assistance for Skill Development of OBC/EBC/DNT.
 - 7) Venture Capital Fund for OBCs.
 - 8) National Backward Classes Finance and Development Corporation (NBCFDC) is implementing concessional loan Schemes for OBC/EBC/DNT.
- The details of schemes are attached at **Annexure - I & II.**

(b) There is no proposal to start scheme for employment and self-employment of OBCs. However, NBCFDC facilitates Skill Development Training for the eligible members of Backward Classes through Sector Skill Councils and Government Training Institutes so that eligible Backward Classes people could engage in developmental activities by way of self-employment. The existing schemes of Corporation are having primary objective for employment and self-employment of OBCs.

(c & d) NBCFDC under its Skill Development Training Programme facilitates upgradation of technical and entrepreneurial skills through Government Training Institutes (TIs) and Sector Skill Councils (SSCs) constituted by Ministry of Skill Development and Entrepreneurship on pan India basis so that eligible member of Backward Classes (OBCs)/Economically Backward Classes (EBCs), De-notified Nomadic and Semi-Nomadic Tribes (DNTs) etc. may engage in developmental activities by way of self/wage employment. The details of the scheme are **Annexed at III.**

I. Pre-Matric Scholarship to the OBCs

The aim of this Scheme is to motivate children of OBCs studying at Pre-Matric stage. Scholarships are awarded to students belonging to OBCs whose parents'/ guardian's income from all sources does not exceed Rs. 2,50,000/- per annum. The Scheme is a "Funds-Limited" Scheme. Under the scheme, 50% Central Assistance is provided to the State Governments, while in case of UTs 100% central assistance is provided, subject to availability of the Budget under the scheme.

II. Post-Matric Scholarship for OBC students

The Scheme is intended to promote higher education by providing financial support to OBC students studying at post-Matric/post-secondary levels leading to their earning Ph.D. degrees. The scholarships are awarded through the State Government/UT Administration to which the applicant belongs for study in recognized institutions. The Scheme is a "Funds-Limited" Scheme. Under the Scheme, 100% central assistance is provided to State Governments/UT Administrations subject to availability of Budget under the Scheme. At present, the parental income ceiling for eligibility under the Scheme is Rs.1.50 lakh per annum.

III. Construction of Hostels for OBC Boys and Girls

The Scheme of Construction of Hostels for OBC Boys and Girls has been revised w.e.f. 2017-18. The Scheme aims at providing hostel facilities to students belonging to socially and educationally backward classes, especially from rural areas to enable them to pursue secondary and higher education.

IV. National Fellowship (NF) for OBC Students

The scheme aims at providing financial assistance to the OBC students in obtaining quality higher education leading to degrees such as M.Phil and Ph.D in universities, research institutions and scientific institutions. The UGC is the nodal agency for implementing the scheme and notifies the scheme through advertisements in the media at a suitable date. The scheme covers all universities/institutions recognized by the UGC. Fellowships are awarded to research students pursuing M. Phil. and Ph.D. The rate of fellowship for JRF level is Rs. 31000 per month and for SRF level, it is Rs. 35000 per month.

V. Dr. Ambedkar Scheme of Interest Subsidy on Educational Loans for Overseas Studies for the Students belonging to the Other Backward Classes (OBCs) and Economically Backward Classes (EBCs)

The objective of the scheme is to award interest subsidy to meritorious OBC and EBC students so as to provide them better opportunities for higher education abroad and enhance their employability. To be eligible under the scheme, a student should come under the income ceiling as per extant Creamy Layer criteria for OBCs and for EBCs it is Rs 2.50 lakh per annum. 50 % of the outlay every year is earmarked for Girl students. The students should have secured admission in the approved courses at Masters, M.Phil or Ph.D levels abroad. He/She should have availed loan from a scheduled bank under the Education Loan Scheme of the Indian Banks Association (IBA) for the purpose. Under the scheme, interest payable by the students availing the education loans of the IBA for the period of moratorium (i.e. course period, plus one year or six months after getting job, whichever is earlier) as prescribed under the Education Loan Scheme of the IBA, shall be borne by the Government of India.

VI. Assistance for Skill Development of OBCs/DNTs/EBCs

The aim of the scheme is to involve the voluntary sector and National Backward Classes Finance and Development Corporation (NBCFDC) to improve educational and socio- economic conditions of the target group i.e. OBCs/DNTs/EBCs, with a view to upgrade their skill to enable them to start income generating activities on their own or get gainfully employed in some sector or the other. The Government of India meets 90% of the approved expenditure of the training programme. The scheme has been revised in 2017-18 with focus on skill development.

VII. Venture Capital Fund for OBCs

The Scheme of Venture Capital Fund is being implemented through IFCI Venture Capital Funds Ltd., a Nodal Agency to this Department under the scheme. Under the scheme, projects are being setup in Manufacturing and other allied service sectors to ensure asset creations to promote entrepreneurship amongst the OBC beneficiaries.

National Backward Classes Finance & Development Corporation

SKILL DEVELOPMENT TRAINING SCHEME OF NBCFDC

1. OBJECTIVES

To facilitate Skill Development Training in broad conformance to the Common Norms for upgradation of technical and entrepreneurial skills through Govt. Training Institutes/organizations, Sector Skill Councils constituted by Ministry of Skill Development and Entrepreneurship and such reputed Training Institutes affiliated to National Skill Development Corporation (NSDC) and/or Sector Skill Council (SSCs) and have entered into MOU with NBCFDC, so that eligible members of target group may engage in developmental activities by way of self-employment or wage employment.

2. ELIGIBILITY

Training may be provided to the target group of NBCFDC who are specifically categorized and certified as under:

- a. Beneficiaries should belong to either a caste categorized as OBC under State and/or Central Govt. list with annual family income below Rs. 3.00 Lakh or communities categorized as De-Notified, Semi-Nomadic & Nomadic Tribes (DNTs) or to category of Economically Backward Classes (EBCs) or be Sr. Citizens or Transgender or Member of Beggars' Community or Victim of Substance Abuse .
- b. In case of OBC, the caste categorization under OBC may be confirmed to be appearing in Centre list at website www.ncbc.gov.in or the designated State Govt. list. Annual Family income from all sources should be below Rs.3.00 Lakhs.
- c. In case of EBCs, there will be no caste certificate required, however, Annual Family income from all sources should be below Rs.1.00 Lakh.
- d. For compliance of annual family income as defined at b) and c) above, the Annual Family income certificate issued by the appropriate authority of the State Government or self-certified and duly endorsed by a Gazetted officer as defined by the appropriate government will be acceptable. It is explicitly clarified that endorsement by public representatives, Gram Pradhan, Sarpanch, Councilor, notaries etc. will not be acceptable. Further, valid Below Poverty Line (BPL) card and Antodaya Anna Yojna (AAY) cards will also be acceptable as commensurate proof of annual family income of the beneficiary being within Rs. 1.00 Lakh per annum.
- e. In case of DNT Community, given their extremely deprived & migratory nature, exemption has been given for insistence of caste certificate, income certificate, proof of age and permanent address. In absence of this, the training providers can take undertaking in the form of self-declaration of the candidate of his/her specific caste, date of birth and address alongwith the endorsement by the local Pradhan of the Community/Cluster to this effect. It would require to be, however, confirmed by the training provider that the caste of the candidate comes under the DNT category as defined in the Annexure-VII of the DNT Commission Report. There will be no income criteria for DNTs.
- f. In case of Senior Citizen, the age of person should be 60 years or above. Age should be authenticated through valid proof viz. certificate of educational qualification, Adhaar

- i) Fresh: Minimum 200 Hrs. and/or as per National Occupation Standard (NOS)
- ii) Skill Up-gradation (including Reskilling, RPL) : 32-80 Hrs.

5. COURSE

All skill development courses offered under the scheme must broadly conform to the National Skill Qualification Framework (NSQF).

6. AMOUNT OF GRANT-IN-AID

- i) 100% of the total training cost or course fee of the training programme will be provided by NBCFDC.
- ii) **Stipend** – Beneficiaries of skill training programme of NBCFDC are from socio-economic disadvantaged sections of the society comprise a special group. Accordingly, to cover the aspect of Boarding & lodging, travel costs as also other benefits for special area groups, the stipend amount @ Rs. 1000/- per month per trainee will be admissible for Fresh Courses subject to availability of funds with NBCFDC. Non- residential trainees having 80% and above attendance during the training programme will be eligible for stipend as a reimbursement for the to and fro travel from the training centre. The stipend will be disbursed through DBT by the SSCs/Training Institutes to the eligible trainees at the end of training programme in terms of clause 5.2 of Schedule I of Common Norms.

For reskilling & RPL payment to candidate will be as incorporated in MSDE norms.

No stipend will be admissible in case of Residential Programmes.

7. ELIGIBILITY OF TRAINING INSTITUTE:-

- 7.1 The Skill Development will be got carried out through following categories of institutes, councils and training partners following the National Skill Qualification Framework (NSQF) and complying to the Common Norms
 - a) The Institute under the aegis of Central Government & State Government.
 - b) Sector Skill Councils – who sign MOAs with NBCFDC
 - c) Credible Training Partners, having good past track record, registered with National Skill Development Corporation (NSDC) and/or Sector Skill Councils (SSCs) especially in areas of skilling including where the concerned SSCs do not have working relations with NBCFDC or are not found to be proactive.
- 7.2 To help fulfill the mandate of Corporation of promoting self-employment and sustainable livelihood of OBCs, training may also be got conducted by State Channelizing Agencies especially in disturbance prone areas such as J&K, North East etc. and Training Institute of Channel Partner Banks.

- (vi) List of Training Institutes/Partners for each location with Skype ID/Mobile No. and details of contact person and complete postal address be given alongwith center-wise/districtwise list of trainees.

10.2 **Second Installment** of 50% of sanctioned amount and stipend amount, if applicable, will be released on receipt of following:

- i. List of successful trainees along with complete details of each trainee with certified attendance sheets (bio-metric) for each Centre.
- ii. **Annexure III to IV** duly filled in all respects (Attached)
- iii. Utilization Certificate on GFR 12-A (for the 1st installment) alongwith statement of Expenditure **Annexure -V** duly certified by Head of Institute & Chartered Accountant. (Attached)
- iv. Details of disbursement of stipend through DBT, if any, duly certified by authorized signatory.(format attached)
- v. Photographs of each training programme of the candidates (in group) and in working posture.
- vi. Analytical Statement of feedback forms.
- vii. a) Proof of placement of minimum 70% of the candidates in wage/self - employment alongwith details of their wages per month and contact details with address of companies where they are placed and be uploaded on the website of the Training Institute.

b) In case of re-skilling, the clause 4.2 of Common Norms be adhered to.
- viii. In case of self-employment, the Training Institute/Sector Skill Council should provide the details of mode of self-employment through NBCFDC loans/Self Finance/Bank loans etc., if any.
- ix. **Registration of Job Portal and Entry of Trainees Data**
 - a) Training Institutes/Sector Skill Councils have to register on the Job Portal
 - b) The User IDs and Passwords entered will be approved by NBCFDC
 - c) Trainees details will be entered by Training Institutes/Sector Skill Councils on the Portal

10.3 **Payment & Reimbursement of Stipend to Beneficiaries**

Stipend amount for fresh training courses as mentioned in Letter of Intent will be released on submission of proof of transfer of stipend to the eligible candidates (having 80% attendance) through digital means.

11. **REFUND/ADJUSTMENTS**

- i) In case of no. of trainees successfully completing the training is lesser than the no. of trainees for which sanction was accorded and funds released, then the amount proportionate in respect of such lesser number would be adjusted in the release of final installment.

- a) representative of State Channelizing Agency/RRB/Nationalized Bank
- b) representative of Social Welfare Dept./Collector Office/Govt. officials from Distt. Administrations.
- c) representatives from concerned Industry
- d) representative from training institute/SSC/Training Partner
- e) representative of NBCFDC

***Atleast 3 members from above should be present in the meeting of selection committee**

Transparent system of selection of trainees need to be adopted by the Training Providers.

Preference be given to female applicants of target group.

16. MONITORING & TRACKING

The NBCFDC shall have access to an open, common and extensive data of SSCs/TIs to ensure NBCFDC IT systems can import data for its job portal.

The training institutes will track the trainees as per Govt. guidelines from the date of completion/certification of training with respect to their career progression, retention and other parameters.

17. AUTOMATIC VALIDATION OF GOVERNMENT GUIDELINES

As NBCFDC is receiving a major part of its grant from Government of India for undertaking skill development activities, this scheme will require to be read along with any guidelines/directives received with regards to the skilling programme from the administrative department/ministry

National Backward Classes Finance and Development Corporation

Year-wise no. of trainees sanctioned during the last four year (2016-17 to 2019-20)

Year	Total No. of trainees sanctioned	No. of Fresh Trainees	No. of Trainees under skill up-gradation
2016-17	18748	4670	14078
2017-18	23380	5265	18115
2018-19	25040	6027	19013
2019-20*	30826	4304	26522
Total	97994	20266	77728

*Training under progress